

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 148 OF 2018 & IA No. 456 OF 2018

Dated: 3rd October, 2019

In the matter of:

Rajasthan Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **22.11.2019.**

Court Master

NR